

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 818/17 in DFR NO. 3036/17 (IA 818/17 – for delay in filing)	BSES Yamuna Power Limited Vs. Delhi Electricity Regulatory Commission	3036/2017 Dated 13/09/2017	26/09/2017	Hasan Murtaza (BSES Rajdhani Power Limited)	26/10/2017
2.	IA 792/17 in DFR NO. 2863/17 (IA 792/17- for delay in filing)	The Tata Power Company Limited Vs. Maharashtra Electricity Regulatory Commission	2863/2017 Dated 01/09/2017	27/09/2017		26/10/2017
3.	IA 795/17 in DFR NO. 2994/17 (IA 795/17- for delay in filing)	Madhya Pradesh Power Management Company Limited Vs. Central Electricity Regulatory Commission & Ors.	2994/2017 Dated 11/09/2017	27/09/2017		26/10/2017
4.	IA 797/17 in DFR NO. 2985/17 (IA 797/17- for delay in filing)	NTPC Ltd. Vs. Central Electricity Regulatory Commission. & Anr.	2985/2017 Dated 08/09/2017	27/09/2017		26/10/2017
5.	IA 799/17 in DFR NO. 2766/17 (IA 799/17 - for delay in filing)	Kanti Bijlee Utpadan Nigam Limited Vs. Bihar State Power (Holding) Company Limited & Anr.	2766/2017 Dated 28/08/2017	27/09/2017		26/10/2017

Dated: 10/10/2017

**By Order
Sd/-
Dy. Registrar**